

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :31-12-2024

Date : 31.12.2024

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
08863/2024	31.12.2024	WP (C) - 33127/2024	NIRA SUNDAR PANDA	C.O.	COURT NO. 14	Order Dtd. 2025-12-31	
08864/2024	31.12.2024	WP (C) - 33168/2024	PRASANJIT BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-12-31	
08865/2024	31.12.2024	WP (C) - 33139/2024	PRASANJIT BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-12-31	
08866/2024	31.12.2024	WP (C) - 9617/2023	SUMAN MITRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-12-31	WRIT BRANCH (DIVISION BENCH-3)
08841/2024	31.12.2024	SA-404/2001	ADVOCATE T.K. DWIBEDI	GENERAL		Entire Document	
08843/2024	31.12.2024	WP (C) - 9290/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-4
08848/2024	31.12.2024	OJC-18148/1998	TAHASILDAR BHUBANESWAR	GENERAL		Judgement Dtd. 1998-12-30	
08859/2024	31.12.2024	WP (C) - 32134/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-20	WRIT BRANCH-7
08860/2024	31.12.2024	BLAPL-12799/2024	KEDARNATH SAHOO	GENERAL		Order Dtd. 2024-12-23	
08861/2024	31.12.2024	WA-1754/2022	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-20	WRIT APPEAL
08862/2024	31.12.2024	WA-1755/2022	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-12-20	WRIT APPEAL
08842/2024	31.12.2024	WA-712/2024	P.K.NAYAK	GENERAL		Order Dtd. 2024-12-23	WRIT APPEAL
08844/2024	31.12.2024	WP (C) - 33816/2011	S.P.SAMANTA	GENERAL		Order Dtd. 2022-09-06 Counter, Rejoinder, Petition With Annexures,	WRIT BRANCH-6
08845/2024	31.12.2024	WP (C) - 28095/2024	U.CHHOTRAY	GENERAL		Order Dtd. 2024-11-30	

08846/2024	31.12.2024	WP (C) - 40615/2021	P.K.LENKA	GENERAL		Order Dtd. 2024-11-17	WRIT BRANCH-8
08847/2024	31.12.2024	WP (C) - 15314/2021	A.K.PANDEY	GENERAL		Order Dtd. 2021-04- 24Counter,	WRIT BRANCH-4
08849/2024	31.12.2024	WP (C) - 30578/2024	G.C.JENA	GENERAL		Order Dtd. 2024-12-23	WRIT BRANCH-1
08850/2024	31.12.2024	WA- 428/2023	N.K.SATAPATHY	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL
08851/2024	31.12.2024	RSA- 462/2018	MD. RAFIQR RAHMAN	GENERAL		Order Dtd. 2024-04-15	SECOND APPEAL
08852/2024	31.12.2024	WP (C) - 34131/2021	P.D.MOHAPATRA	GENERAL		Order Dtd. 2022-01-10	WRIT BRANCH-7
08853/2024	31.12.2024	JCRLA- 14/2009	P.C.MISHRA	GENERAL		Order Dtd. 2024-11- 20Appealmemo,Annexure,	CRIMINAL APPEAL
08854/2024	31.12.2024	WP (C) - 5984/2022	P.D.MOHAPATRA	GENERAL		PetitionWritten Statement,	WRIT BRANCH (DIVISION BENCH)
08855/2024	31.12.2024	WPC (OAC) - 450/2018	A.DAS	GENERAL		Order Dtd. 2024-12-18	OA Branch
08856/2024	31.12.2024	ABLAPL- 2507/2024	DEBASISH PRADHAN	GENERAL		Order Dtd. 2024-04-22	BAIL-1
08857/2024	31.12.2024	ABLAPL- 14558/2024	M.K.PANI	GENERAL		Order Dtd. 2024-12-20	
08858/2024	31.12.2024	WP (C) - 32539/2024	P.K.BEHERA	GENERAL		Order Dtd. 2024-12-24	WRIT BRANCH-3

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